

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

01/06/2020

M.A./260/254/2020

O.A./260/830/2016

S K PANDA

-V/S-

ORDNANCE FACTORY

ITEM NO:11

FOR APPLICANTS(S) Adv. : Mr.D.P.Dhalsamant

FOR RESPONDENTS(S) Adv.: Mr. G. R. Verma

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsels for the applicant and respondents. Ld. Counsel for the applicant submitted that he has filed MA No. 254/2020 enclosing copy of letter dated 11.5.2020 in which request has been made by the authorities to their Counsel to obtain the order from this Tribunal on the interim order dated 23.11.2016 passed in this OA directing the respondents to keep one post vacant. This OA has been disposed of vide order dated 21.10.2019 by the Tribunal by which disciplinary proceeding against the applicant was quashed with direction to grant all consequential service benefits.
	As per the existing law, the interim order dated 23.11.2016 stands merged with the final order dated 21.10.2019 of the Tribunal. Mr. G. R. Verma, Ld. Counsel for the respondents submitted that he will advise the concerned authority appropriately for taking necessary action in the matter.
	Hence, in the above circumstances and settled the position of law, no further clarification is necessary MA No. 254/2020 which

stands disposed of accordingly.

Copy of this order be given to Ld. Counsels for both the sides.

Parties are to take action as per this order which will be uploaded in the website of this Tribunal.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

pms